

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 25 (ND) 2010

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

NAME OF THE COMPANY: Sh. Anil Kumar Garg Vs. M/s Queens Granite
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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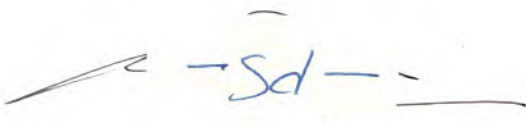
For the Petitioner (s):	Mr. S.K. Giri, Advocate Mr. Raghav Kakkar, Advocate
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For the Respondent(s):	Mr. Mangesh Krishna, Advocate Mr. Vivek Kumar, Advocate Ms. Ranjana Roy, Advocate
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ORDER

Ld. Counsel for the Petitioners prays for an adjournment. Citations are required to be filed in support of his arguments.

At his request adjourned to 6th October, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**